

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY**  
**NAGPUR BENCH : NAGPUR**

**BAIL APPLICATION (BA) NO. 183/2020**

Imran Ilyas Dalla

..vs..

State of Maharashtra, thr. Police Station In-charge, Gitttikhadan, Nagpur

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Office Notes, Office Memoranda of Coram,  
appearances, Court's orders of directions  
and Registrar's orders  
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Court's or Judge's orders

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Shri Chinmay Dharmadhikari, Advocate for applicant.  
Shri Palshikar, A.P.P. for State.

**CORAM : VINAY JOSHI, J.**  
**DATED : 23/04/2020**

Heard.

Learned A.P.P. seeks time to file reply. He has  
submitted that during the course of day he would file  
reply. Time granted as prayed.

By consent, put for consideration on 30.04.2020.

**JUDGE**

*Trupti*